

केन्द्रीय सूचना आयोग
Central Information Commission
2तल ,विंग/'B'2nd Floor, 'B' Wing
अगस्त क्रांति भवन/ August Kranti Bhawan
भिकाजी काम प्लेस/Bhikaji Cama Place
नई दिल्ली/New Delhi 110066

F. No. 3/3/2008/Admn-CIC

Dated: 30/07/2015

Office Order

In Partial modification to this office order of even no. dated 30/6/2015 and as mandated in Section 5 of the RTI Act, 2005 following officers are designated as The First Appellate Authority and Central Public Information Officers (CPIOs):-

RTI Cell

First Appellate Authority		
Smt. Achla Sinha, Additional Secretary		
Central Public Information Officers		
S. No.	NAME & DESIGNATION	JURISDICTION
1	Shri Jitendra Khanna Section Officer & CPIO	CPIO, RTI Cell and Nodal Officer for coordination of RTI Replies involving disclosure policy and matters under RTI Act, 2005 for the Commission.
2.	Shri M. K. Sharma, Registrar (Consultant) & CPIO	All matters relating to full Bench.
3.	Shri S.P. Beck, Joint Secretary(Admn) & Additional Registrar & CPIO	For all matters relating to the following subjects being dealt by him:- (i) Commission Meeting (ii) Parliament Question (iii) Public Grievances Officer (iv) International Coordination
4.	Shri A. K. Gehlot, Joint Secretary & Additional Registrar & CPIO	For all matters relating to the following subjects being dealt by him:- (i) Workflow system - Data Base Administration. (ii) Workflow system & website updation/maintenance and other IT Interface with NIC. (iii) Compilation of material for Annual Report. (iv) Coordination with the registries and others for compiling statistics regarding pendency etc. (v) Monitoring and Reporting of statistics under section 25 of the RTI Act.

5.	Shri S. K. Rabbani, Deputy Secretary (GA) & CPIO	For all matters relating to the following subjects being dealt by him:- (i) Printing and publishing of Annual Report. (ii) Procurements & Maintenance of Computers and office equipment. (iii) Holding of Annual Convention. (iv) General administration including hiring and maintenance of vehicles, procurement of all items for the office of CIC. (v) Hiring of accommodation, maintenance of the accommodation & minor works. (vi) Looking after the requirement and procurements of items for the residences of the Commissioners. (vii) Post retirement entitlements of former CICs and ICs. (viii) Supervision of Budget and Plan Schemes. (ix) Constructions of CIC office building.
6.	Shri Sushil Kumar, Deputy Secretary (Admn) & CPIO	For all matters relating to the following subjects being dealt by him:- (i) All establishment matters of the Commission including appointment and swearing in of Information Commissioners. (ii) Appointment/recruitment of officers and staff and their personal matter. (iii) Compilation and monitoring of penalty recovery. (iv) Audit of proactive disclosure (v) Raj Bhasha
7.	Shri Om Prakash Gupta, Section Officer & CPIO	Works relating to Law/Legal Cases.
8.	Shri Dharendra Kumar, Deputy Secretary & Deputy Registrar & CPIO	For all matters being handled by the Chief Information Commissioner Shri Vijai Sharma relating to Chapter V of the RTI Act.
9.	Shri R. L. Gupta, Designated Officer & Deputy Registrar & CPIO	For all matters being handled by the Information Commissioner Shri Basant Seth relating to Chapter V of the RTI Act.
10.	Shri Braham Dutt, Deputy Secretary & Deputy Registrar & CPIO	For all matters being handled by the Information Commissioner Shri Yashovardhan Azad relating to Chapter V of the RTI Act.
11.	Shri Vijay Bhalla, Designated Officer & Deputy Registrar & CPIO	For all matters being handled by the Information Commissioner Shri Sharat Sabharwal relating to Chapter V of the RTI Act.
12.	Shri T. K. Mohapatra Deputy Secretary & Deputy Registrar & CPIO	For all matters being handled by the Information Commissioner Smt. Manjula Prashar.
13.	Shri Prakash, Designated Officer & Deputy Registrar & CPIO	For all matters being handled by the Information Commissioner Shri M.A. Khan Yusufi relating to Chapter V of the RTI Act.
14.	Shri Babu Lal, Designated Officer & Deputy Registrar & CPIO	For all matters being handled by the Information Commissioner Prof. M. Sridhar Acharyulu, relating to Chapter V of the RTI Act.

15.	Shri V K Sharma, Designated Officer & Deputy Registrar & CPIO	For all matters being handled by the Information Commissioner Shri Sudhir Bhargava, relating to Chapter V of the RTI Act.
16.	Shri Dinesh Kumar, Designated Officer & CPIO	For all matters relating to Central Registry of CIC.
17.	Shri Rakesh Kumar, Section Officer & CPIO	For all matters relating to Dak Section of CIC.
18.	Smt. Poonam Verma, Section Officer & CPIO	For all matters relating to Cash Section/DDO.
19.	Shri Mukesh Kumar, Asst. Librarian & Information Officer & CPIO	For all matters relating to Library/Record Room.

2. This Order is issued with the approval of Chief Information Commissioner, and will come in-to effect immediately in supersession of all earlier orders.

Stat. P. Beck
30-07-15
(S. P. Beck)
Joint Secretary (Admn)

Copy to:

- (1) PPS to CIC.
- (2) PPS to ICs.
- (3) PS to Secretary.
- (4) PS to Addl. Secretary.
- (5) PS to Registrar (Consultant).
- (6) JS(Admn)/JS(MoRe)/ JS(Law).
- (7) All Deputy Secretaries/Dy. Registrars/ Designated Officers/Section Officer/ALIO.
- (8) RTI Cell/Central Registry/Dak Section/Library/Record Room.
- (9) Shri Rakesh Malik Scientist 'E', NIC Section for uploading the Order immediately.
- (10) Guard File.